HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

No. (App.) / II-14-1/2025 (Pt.-III)

Bilaspur, dated: 17 November, 2025

Following employees of this Registry are promoted to the post of **Senior Judicial Assistant** in **Level-6** of Pay Matrix (25300-80500), in the establishment of this High Court, on officiating capacity for a period of two years, from the date they assume the charge of their duties to the said post as mentioned below;

S.No.	Name & Designation
1.	Shri Shivendra Rao Vashing, Junior Judicial Assistant
2.	Shri Santosh Kumar Kaushik, S/o Shri Dilharan Prasad Kaushik, Assistant Protocol Officer (J.J.A.)
3.	Smt. Veena Shrivastava, W/o Late Shri Nilesh Shrivastava, P.B.X. Operator
4.	Shri Suresh Kumar Nirmalkar, Junior Judicial Assistant
5.	Shri Santosh Kumar, S/o Shri Kripal Singh, Junior Judicial Assistant
6.	Shri Deepak Thakur, Junior Judicial Assistant
7.	Shri Arvindra Kumar, Junior Judicial Assistant
8.	Smt. Manju Kori, Junior Judicial Assistant
9.	Shri Suraj Prakash Sahu, Junior Judicial Assistant
10.	Shri Suresh Kumar Netam, Junior Judicial Assistant
11.	Smt. Shakuntala Sahu, Junior Judicial Assistant
12.	Shri Lokendra Kumar Sahu, Junior Judicial Assistant

By Order of Hon'ble the Chief Justice

Sd/-(Rajnish Shrivastava) Registrar General Endt. No. 21788

Bilaspur, dated: 17 November, 2025

Copy forwarded to: -

- 1. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
- 2. Registrar (Vig./I.&E./Judl./S&A Cell/Com.), High Court of Chhattisgarh, Bilaspur
- 3. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 4. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur with a request to get it be uploaded in the website of this High Court,
- 5. Registrar (Establishment), High Court of Chhattisgarh, Bilaspur,
- 6. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
- 7. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 8. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 9. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 10. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 11. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 12. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
- 13. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
- **Above mentioned 12 Employees**, High Court of Chhattisgarh, Bilaspur with a direction to submit their option form for fixation of their pay to the promoted posts within one month of date of order, if they wishes to do so,

for information / necessary action.

(Rajnish Shrivastava)

Registrar General